

and in the distribution/consuming areas, a chain of facilities comprising large integrated storage Depots in the form of horizontal storage or vertical silos (metallic or concrete), fully equipped with appropriate weighment and testing facilities, automatic quality control devices, mechanized conveyor systems, arrangements for unloading/loading and bulk transportation of foodgrains between the depots. The facilities were to be created on Build-Own-Operate (BOO) basis.

(b) The agreement *inter-alia* envisaged creation of a system of silos of 2 lakh Metric Tonne (MT) storage capacity at Moga in Punjab as the base depot and of 25,000 MT storage capacity each at Chennai, Coimbatore and Bangalore as the field depots in Circuit-I. It further envisaged creation of silos of 2 lakh MT storage capacity at Kaithal in Haryana, as the base depot and 50,000 MT at Navi Mumbai and 25,000 MT at Hooghly as the field depots in Circuit-II.

The project is under operation now.

(c) As per RFQ (Request For Qualification) document, the applicant was required to have experience in the following categories which had different weightages for short listing:

Category-I: Experience in development of Build-Own-Operate-Transfer (BOOT), Build-Own-Lease-Transfer (BOLT), Build-Own-Operate (BOO) or other privatization projects as shareholder, where financial closure has been achieved.

Category II: Experience of execution of turnkey EPC (Engineering, Procurement and Construction) contracts or design or build contracts with a minimum contract value of Rs. 1000 million each.

Category III: Experience in Bulk material handling systems or projects relating to handling, storage and transportation of foodgrains or similar other bulk commodities.

Category IV: Experience in execution of construction works/projects relating to bulk grain handling systems, including project management, operation and maintenance of mechanized handling systems and equipment of similar magnitude and nature.

M/s Adani Agro Logistics Limited was shortlisted on the above based criteria.

#### **Assessment of sugar production**

†2049. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

---

†Original notice of the question was received in Hindi.

(a) whether it is a fact that an assessment of the country's sugar production in the sugar year, 2011-12 has been made;

(b) if so, the quantum of sugar production for the entire year;

(c) the quantity of sugar assessed for consumption during 2010-11; and

(d) the quantity in percentage by which the assessed consumption is in excess of that for 2009-10?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes, Sir.

(b) Based on the first advance estimates of sugarcane production released by the Department of Agriculture & Cooperation in September, 2011, the production of sugar in the country is provisionally estimated at about 246 lac tons for the current sugar season 2011-12.

(c) The Central Government has released a quantity of 207.69 lac tons of sugar for domestic consumption during the sugar season 2010-11.

(d) There was not much difference in the quantity of sugar released for domestic consumption during 2009-10 sugar season as the quantity released stood at 208.78 lac tons.

**Required level of procurement under NFSB**

2050. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) what is the procurement level of foodgrains required to cover the population under the proposed National Food Security Bill (NFSB), as suggested by Government;

(b) by when this level of procurement would be completed; and

(c) the steps taken by Government to speed up the procurement process?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) It is estimated that 610 lakh tonnes of wheat & rice would be required to cover beneficiaries under the proposed National Food Security Bill